

National Company Law Tribunal

Allahabad Bench

CP NO. 51/ALD/2017  
CA No. 33/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: Alpine Vacation Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 230/232 of Companies Act  
of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

CP No. 51/ALD/2017, with CA No. 33/ALD/2017

Today, cases is fixed for pronouncement of order in respect of CP No. 51/ALD/2017. The order in detail is recorded separately. The company scheme petition is allowed and the proposed company scheme of (amalgamation/arrangement) is hereby sanctioned in terms of the detail order.

— Sd —

Date: 11.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by  
Mohd Zaid